

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 24.09.2020.**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>ARGUMENTS</u></p> <ol style="list-style-type: none"> 1) R.A.127/2020 2) R.A.162/2015 3) R.A.29/2016 4) R.A.184/2020 5) M.A.19/2020 6) M.A.64/2020 7) M.A.86/2020 and Connected matters 	<p style="text-align: center;"><u>EVIDNCE</u></p> <ol style="list-style-type: none"> 1) S.C.31/2017 2) S.C.109/2017 3) S.C.6/2018 4) S.C.1/2019 5) S.C.26/2019 6) S.C.269/2019 7) S.C.332/2019 8) S.C.351/2019
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>ARGUMENTS</u></p> <ol style="list-style-type: none"> 1) M.A.5/2020 2) Misc.46/2020 	<p style="text-align: center;"><u>ARGUMENTS</u></p> <ol style="list-style-type: none"> 1) S.C.76/2018 2) CrI.Misc.1116/2020 <p style="text-align: center;"><u>TO HEAR</u></p> <ol style="list-style-type: none"> 3) CRL.A.38/2018 <p style="text-align: center;"><u>HEARING</u></p> <ol style="list-style-type: none"> 4) CrI.Misc.1125/2020 5) CrI.Misc.1131/2020 <p style="text-align: center;"><u>OBJECTION</u></p> <ol style="list-style-type: none"> 6) S.C.315/2019 7) S.C.113/2020 8) CrI.Misc.1150/2020 9) CrI.Misc.1160/2020 10) CrI.Misc.1161/2020 11) CrI.Misc.1164/2020 12) CrI.Misc.1166/2020 <p style="text-align: center;"><u>JUDGEMENT</u></p> <ol style="list-style-type: none"> 13) S.C.226/2018

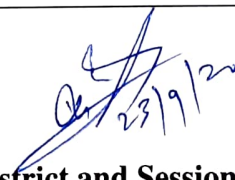
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23/9/2020

Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 24.09.2020 are posted to 19.10.2020.
2. All Advocates are requested to strictly follow SOP dated
28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued by
Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 24.09.2020**

<u>MORNING SESSION</u>	
<ol style="list-style-type: none">1. Ref 1/20182. A. A 9/20203. R. A 358/20124. R.A 436/20125. R.A 7/20146. R.A 161/20147. R.A 31/20168. R.A 112/20169. LAC (Appl) 1/2019	
<u>AFTERNOON SESSION</u>	
<ol style="list-style-type: none">1. Crl. R.P 60/20182. Crl. A 49/20153. Crl. A 50/20154. Crl. A 55/20165. Crl. A 10/20186. Crl. A 71/20197. Crl. Misc 1093/2020	


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

Cause List – 24.09.2020

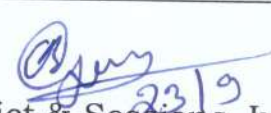
Sl No.	Case No.	Stage
Morning Session		
1	Crl Misc 1172/2020	Objection
2	Spl. Case 180/2020	Objection
3	Spl. Case 148/2014	Hearing
4	Spl. Case 198/2016	Hearing
5	Spl. Case 185/2017	Hearing
6	Spl. Case 95/2018	Hearing
7	Spl. Case 144/2018	Hearing
8	Spl. Case 398/2018	Hearing
9	Spl. Case 84/2019	Hearing
10	Spl. Case 96/2019	Hearing
11	Crl Misc 1158/2020	Hearing
12	Cr No. 119/2016	Hearing
13	Crl Misc 1153/2020	Hearing
14	Spl. Case 2/2020	FDT
15	Spl. Case 73/2020	FDT

Afternoon Session		
16	Spl. Case 244/2017	Charge
17	Spl. Case 149/2013	Judgment
18	Spl. Case 37/2012	Judgment
19	CrI Misc 1084/2020	Order
20	CrI Misc 1086/2020	Order
21	Spl. Case 137/2014	Argument
22	Spl. Case 232/2016	Evidence
23	Spl. Case 86/2017	Evidence
24	Spl. Case 96/2017	Evidence
25	Spl. Case 245/2017	Evidence
26	Spl. Case 35/2018	Evidence
27	Spl. Case 70/2018	Evidence
28	Spl. Case 348/2019	Evidence
29	Cr No. 134/2020	JC
30	Cr No. 76/2020	JC

Note: Other cases are adjourned as per direction of
Hon'ble HCK

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 24/09/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS:</u></p> <ol style="list-style-type: none">1) R.A. 30/20162) R.A. 36/20163) R.A. 39/20164) M.A. 6/20175) P & SC 7/20176) M.C. 106/20207) M.C. 182/20208) Misc 72/20189) Misc 14/201910) M.A. 17/2019 <p><u>Further Argumetns:</u></p> <ol style="list-style-type: none">1) M.A. 10/20112) M.A. 3/20123) M.A. 41/2015 <p><u>To hear:</u></p> <ol style="list-style-type: none">1) R.A. 120/20162) M.V.C. 19/2018	<p><u>ARGUMENTS:</u></p> <ol style="list-style-type: none">1) SC 369/20112) CrI.A 12/20153) CrI.A 30/2019 <p><u>Order:</u></p> <ol style="list-style-type: none">1) CrI.Misc. 1104/20202) CrI.Misc. 1122/20203) CrI.Misc. 1139/2020 <p><u>Objection:</u></p> <ol style="list-style-type: none">1) CrI.Misc. 1144/20202) CrI.Misc. 1168/20203) CrI.Misc. 1186/2020 <p><u>To hear:</u></p> <ol style="list-style-type: none">1) SC 137/20172) CrI.Misc. 1143/2020 <p><u>Evidence:</u></p> <ol style="list-style-type: none">1) SC 4/19972) SC 102/20133) SC 163/2013 <p><u>Amendment:</u></p> <ol style="list-style-type: none">1) R.A. 212/2020


7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 24-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	Crl.Misc. 1081/2020 (HEARING)		AFTAB ALAIS ALTHAF Vs VARTHUR POLICE STATION	N. GOPAL
2	CRL.A 45/2017 (ARGUMENTS.) IA/1/2017		V. PAPA RAO Vs V. LATHA	K.V. KESHA
3	Crl.Misc. 925/2020 (ORDER)		ARUN KUMAR H. Vs MADANAYAKANAHALLI POLICE STATION	J. T. GIREESHA
4	SC 162/2018 (HBC)		NELAMANGALA TOWN POLICE STATION Vs A1. SRIDHARA H.	
5	SC 333/2019 (HBC)		KUMBALAGODU POLICE STATION Vs A1. SHARATH ALIAS SHARATH YADAV	A
6	SC 359/2019 (HBC)		KUMBALAGODU POLICE STATION Vs A1.DHANANJIAH ALIAS RENUKAPRASAD ALIAS NARI ALIAS KUDURE	A
7	SC 363/2019 (HBC)		ELECTRONIC CITY POLICE STATION Vs A1. MANJUNATH E ALIAS NEPALI MANJA	A
8	SC 1/2020 (HBC)		ELECTRONIC CITY POLICE STATION Vs A3. SHIVAPRASAD	A
9	SC 14/2020 (HBC)		KUMBALAGODU POLICE STATION Vs A1. AVINASH	A
10	Crl.Misc. 1171/2020 (Objection)		DINESH NAIK Vs ELECTRONIC CITY POLICE STATION	VENKATRAMAN NAIK

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 24-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	Crl.Misc. 1106/2020 (HEARING)		RAVI KUMAR Vs MADANAYAKANAHALLI POLICE STATION	DEENA BANDU RAI

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 24-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-12:00 AM</u>				
1	R.A. 183/2019 (Evidnce) IA/1/2019		RAJASHEKAR K. Vs BHARATHI	T. MURUGESH
2	R.A. 20/2018 (ARGUMENTS.) IA/1/2018		C SARASAMMA Vs N SHANKAR REDDY	SHREE GANESH SHASTRI
3	R.A. 48/2018 (ARGUMENTS.) IA/1/2018		J.C. NARAYANAPPA Vs BHARATHI	V.N. RUDRESHA
4	R.A. 157/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		AKKYAMMA, DEAD BY LRS RAMACHANDRAIAH Vs SIDDAMMA	KDM NAIK
5	R.A. 158/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		AKKAYAMMA, DEAD BY LRS RAMACHANDRAIAH Vs RAVIKUMAR	KDM NAIK
ARGUMENTS BY ADV. PLFFS.				
6	R.A. 154/2015 (ARGUMENTS.) IA/1/2015 IA/2/2015		RANGASWAMAIAH Vs BETTAIAH, DEAD BY LRS. 1a. NANJAMMA	M. SHIVAPRAKASH
7	R.A. 159/2015 (ARGUMENTS.) IA/1/2015		MAREGOWDA Vs RANGASWAMAIAH	P.M. SIDDAMALLAPPA
8	R.A. 81/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		PARVATHAMMA Vs CHANNAMMA	SANJAYA H SETHIYA
9	R.A. 50/2015 (JUDGEMENT) IA/1/2015 IA/2/2015		THIMMAKKA Vs NARAYANSWAMY. M	B. RAMESH
Cases listed below are adjourned due to Covid 19				
10	P and SC 45/2019 (STEPS)	17-12-2020	MANJUNATHA R. ALIAS MANJUNATH Vs NIL	MOHAN. S.
11	R.A. 51/2020 (STEPS)	17-12-2020	RAJANNA Vs HONNAMMA	VARNAKARA REDDY K.B.
12	Misc 22/2020 (SUMMONS)	17-12-2020	AZEEZ BAIG Vs MAHBOOB BAIG	B. I. KHAN

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 24-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	R.A. 96/2019 (NOTICE) IA/1/2019 IA/2/2019	17-12-2020	KEMPAMMA Vs ERAPPA	A. LOURDU MARIYAPPA
14	M.C. 50/2020 (NOTICE) IA/1/2019	17-12-2020	Arijit Roy Vs Mandira Debnath	Kapil Dixit
15	R.A. 100/2019 (NOTICE) IA/1/2019 IA/2/2019	17-12-2020	HONNAMMA Vs NARASAMMAM DEAD BY LRS, 1A) BHAGYA	V. MANJUNATH
16	M.A. 25/2019 (NOTICE) IA/3/2019 IA/1/2019 IA/2/2019	17-12-2020	RAMESH, REP.BY SPL. PA HOLDER-M. PRAKASH Vs THE ASSISTANT COMMISSIONER	B. VIJAY SHETTY
17	R.A. 110/2019 (NOTICE) IA/1/2019 IA/2/2019	17-12-2020	LALITHAMMA Vs SHIVANNA K L, DEAD	H T
18	R.A. 134/2019 (NOTICE) IA/1/2019 IA/2/2019	17-12-2020	ANITHA Vs MUNIRAMAIAH	B. N. NANJAPPA
